

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Part-heard:

CIVIL APPEAL NO. 2066 OF 2006

M/S. SBHOBIKA ATTIRE

Appellant (s)

VERSUS

NEW INDIA ASSURANCE CO. LTD. & ANR.

Respondent(s)

(With appln.for exemption from filing O.T.,taking additional document  
on record and permission to file counter affidavit)

Date: 25/08/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE ALTAMAS KABIR

For Appellant(s) Mr.S. Dorairaj, Adv.

Mr. V. Ramasubramanian, Adv.

Mr. Arvind, Adv.

Mr. V. Balachandran,Adv.

For Respondent(s) Mr. Pranab Kumar Mullick,Adv.

UPON hearing counsel the Court made the following

O R D E R

at After hearing learned counsel for both the parties

considerable length, the Court reserved its verdict.

[ Usha Bhardwaj ]

Court Master

[Phoolan Wati Arora]

Court Master